

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(11) C.P.537/252/(MB)/NCLT/2018

CORAM:

Present : SH. M.K. SHRAWAT,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES : Hydroair Infrastructure Management (North) Pvt. Ltd.
Vs.
RoC, Mumbai.

SECTION OF THE COMPANIES ACT : 252

ORDER

1. Learned Representative present stated that there is no revenue generation in this Company. Directors are common in other Companies where there are revenue generations.
2. Directed to submit the Master Data and the Balance Sheet. Matter adjourned to **28.09.2018.**

SD/-
M.K. SHRAWAT
Member (Judicial)

21.08.2018.

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